

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 97(ND)/2016  
CA NO.

CORAM:

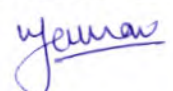
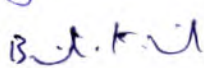
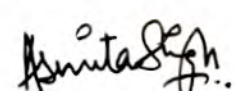
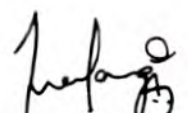
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

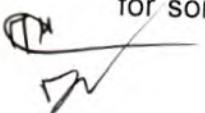
NAME OF THE COMPANY: Purna Kala Trust  
Vs  
M/s. Delhi Press Patra Prakashan Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ganav Pathak	Adv.	Respondent No. 5-7	
2.	Mrs. Basit Zaidi	Adv.	Respondent nos. 1-4	
1.	Asmita Singh,	Adv.	Petitioner	
1.	Amit Gupta,	Advocate	Respondent	
2.	Anant A. Patgi,	Advocate	No. 10 & 11	

ORDER

Learned counsel for the parties have stated that efforts for amicable settlement are in progress with the facilitation of the former Chairman of Company Law Board, Shri S.BalaSubramanyam. Learned Counsel for the parties have applied for some more time. Let the matter be listed on 27<sup>th</sup> July 2017. If any settlement is



reached between the parties, a joint application can be filed even before the adjourned day and the same shall be taken up.

List on 27<sup>th</sup> July, 2017.

Sd—

(CHIEF JUSTICE M.M KUMAR)  
PRESIDENT

Sd—

(SMT. DEEPA KRISHAN)  
MEMBER (T)

Dated: 31-5-17  
Kanta